

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 172 of 2013, 147 of 2013, 148 of 2013 & 150 of 2013**

**Dated : 25<sup>th</sup> October, 2013**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Appeal No. 172 of 2013**

**Torrent Energy Ltd. ... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory  
Commission ... Respondent(s)**

**Appeal Nos. 147 of 2013, 148 of 2013 & 150 of 2013**

**Torrent Power Ltd. ... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory  
Commission ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Hardik Luthra

Counsel for the Respondent(s) : Mr. Anand K. Ganesan &  
Ms. Swapna Seshadri  
with Shri S.R. Pandey (Legal  
Advisor (GERC))

**ORDER**

At the request of learned counsel for the appellant, post the matter for further hearing on **13<sup>th</sup> December, 2013.**

**(Justice Surendra Kumar)  
Judicial Member**

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**(Rakesh Nath)  
Technical Member**